I 27 87 900 105

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer For election to Birth. Nichton English of the House)

For election to Direct. Middle Dignative of the House)
From....Dia back of 12.6..... Constituency (Name of the Constituency)

Ravindra Ray	indaught a wife of Let - Son	elal Ray acstall on full postal address), a candidate at the above
		on full postal address), a candidate at the above
	affirm and state on oath as under:-	
(strike out whichever is not ap	plicable)	
(1) I am a candidate set up by	Janta Dal United of the	e political party) / am contesting as an
Independent candidate.		
	us of filing of Income tax return:	
Sl. No. Names	Permanent	The financial year for Total income

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1.	Self	ANXPX8581A	2010-11	5.34.0001-
2.	Spouse-			31.0111001
3.	Dependent I			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :		
(b)	Name of the Court(s). Case No. and Date(s) of order(s).		

(5) That I give he em below the details of the assets (movable and itemovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
)	Cash in hand	5,0001-	X	×	×	×
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Bank of Bank o	X	×	×	×
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.		×	*	×	×
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC-19 lak year Deposi Rs-76,000f	teal x	×	×	×
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	×	×	×	×	×
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	2006 R1-4,00,000		×	×	×
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)		8,10,000 -		×	×

(vi) Any other assets such a value of	 	
(Claims/interest		
(ix, Gross Total value		
in the second second		

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	Vill-Mahua Singh Ray				
	Area (Total measurement in acres)	1204				
	·Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	40,00000/-				
(ii)	Non-Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)			-		
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	Khai Pura				
	Built up Area (Total measurement in sq. ft.)	1200 S491				

	V wher inherited property (* es or NO)	
	Date of purchase in case of setf activired property	
	Cost of property (in case of purchase) at the time of purchase	
	Any Investment on the property by way of development, construction etc.	
	Approximate Current market value	13,000,00/
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	VIII - Mahua Singh Ray
Î	Area (Total measurement in sq. ft.)	10 dismill
þ	Built up Area (Total measurement in sq. ft.)	
Į,	Whether inherited property (Yes or NO)	
	Date of purchase in case of self acquired property	
	Cost of property (in case of purchase) at the time of purchase	
	Any Investment on the land by way of development, construction etc,	
	Approximate Current market value	3,600,60 -
v)	Others (such as interest in property)	
(vi)	Total of Current Market Value of (i) to (v) above	

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	Bonk of Borned Roters - 13,000,00 - B. of Bonada				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Platonobro & Blahandro fir Yes on Hazi 64,000 - 4	on our lasts			

	A-ny other liability	70	×	×	×	×
	Grand total of liabilities	7	×	~	1 8	×
(ii)	Government Dues: Dues to departments dealing with government accommodation	×	×	×	×	×
	Dues to departments dealing with supply of water	×	×	x	*	×
	Dues to departments dealing with supply of electricity	×	×	×	×	×
	Dues to departments dealing with supply of relephones/mobiles	×	×	×	×	×
	Dues to departments dealing with government transport (including aircrafts and Indicopters)	×	*	×	×	×
	Income Tax Dues	×	×	×	×	×
	Wealth Tax Dues	×	×	-		
	Service Tax Dues	×	×	×	× ×	×
	Municipal /Property Tax Dues	×	×	×	×	×
	Sales Tax Dues	×	×	×	×	×
	Any other dues	×	×.	×	×	×
	Grand total of all Govt. dues	×	×	×	×	×

(7) Details of profession or occupation:

a. Self.....

b. Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Spat/Kum. Ravindoa Ray
2.	Full postal address	VILL+ past - Platua Singh Ray Dis-Vaishale
3.	Number and Name of the constituency and state	126, Pahua (Bihar)
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Janta Dal United
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

	PANOF	0		en for which la		List facione stone
	(a) Candidate			come rax Nett	ил пеа	
	(b) Spouse:		_			-
7.1	(c) Dependents					-
6.	Details	of Assets and	Liabiliti	es in rupees		
	Description	Self	Spouse	Dependent-I	Dependent	-II Dependent II
Α.	Moveable			- speciality	Берениет	ii Dependent ii
-	Asset (Total value)					
В.	Immovable					
-	Asset			-		
(i) Purchase Price and			0.0000000000000000000000000000000000000		111
	Development Cost of					
	Immovable Property					
-	(Total Value)					
Ki	i) Approximate Current					
	Market Price of			1 1		
-	Asset (Total Value)					
7	Liabilities					
- 1	(i) Government					
-	dues (Total)			-		
	(ii) Loans from Bank,					
	Financial Institutions and			1		1
8. 1	others (Total) Highest educational qualific					
	(Give details of School / Un course) (Name of the School	iversity educat	ion with i	full form of the	certificate/ o	diploma/ degree

Ravindra DEPONENT

Note: 1. Affidavit should be filed Intest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and nearly